

(6)

CENTRAL ADMINISTRATIVE TRIBUNAL
PRINCIPAL BENCH

C.P. No.446/2004 In
O.A. No.831/2003

New Delhi this the 20th day of May, 2005

Hon'ble Shri V.K. Majotra, Vice Chairman (A)
Hon'ble Mrs. Meera Chhibber, Member (J)

1. Om Prakash
Dy. Director (Engg) Retd
S/o Late Shri Imrat Lal
R/o 96 S, Sector 7, DDA Flats
Jasola, New Delhi.
2. Naresh Kumar Gupta
Director (Engg)
S/o Late Shri K.L. Gupta,
R/o A-164, Pandara Road,
New Delhi-3.
3. B.B. Sharma
Director (Engg)
S/o Shri Suraj Prakash
R/o 703, Asia House, K.G. Marg,
New Delhi.
4. I.S. Mehla
Director (Engg)
S/o Late Shri Ranjeet Singh
R/o C-703, Curzon Road Apartments
K.G. Marg, New Delhi-110001.
5. H.K. Bharani Dy Director (Engg)
S/o Shri Nihal Chand,
R/o 401, Asia House, K.G. Marg,
New Delhi.

-Applicants

(By Advocate: Shri Gopal Dutt)

Versus

1. Shri Pawan Chopra
The Former Secretary to the Government of India,
Min. of Information & Broadcasting,
R/o C-1/39, Pandara Park,
New Delhi-110 001.
2. Naveen Chawla
The Secretary to the Government of India,
Ministry of Information & Broadcasting,
Shastri Bhawan, New Delhi 110 001.

-Respondents

(By Advocate: Shri Rutwik Panda and
Shri Syed Rehman)

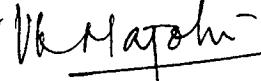
(7)

ORDER (Oral)

Hon'ble Shri V.K. Majotra, Vice Chairman (A)

Learned counsel of applicants has brought to our attention that the Hon'ble High Court in the Writ Petition filed on behalf of the respondents has stayed the Tribunal's orders till 28.9.2005, i.e., the next date of hearing in the Writ Petition. As such, the present proceedings are dropped and notices to the respondents are discharged with liberty to the applicants to revive the same, if necessary, as and when orders of the Hon'ble High Court are available.


(Meera Chhibber)
Member (J)


(V.K. Majotra) 20.5.05
Vice Chairman (A)

cc.